

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 6th August, 2018

No.HC.VII-100 (Pt.-VI)/2010/4608/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers for the programmes shown against their name, scheduled to be held at the National Judicial Academy, Bhopal, in the following manner –

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Nominations
1.	P-1101	17.08.18- 19.08.18	Workshop for Additional District Judges	1. Shri Jogeswar Bora, Addl. District and Sessions Judge, Dhubri (Assam) 2. Shri Utpal Rajkhowa, Addl. District and Sessions Judge, FTC, Margherita, Tinsukia (Assam)
2.	P-1102	17.08.18 – 19.08.18	Workshop for Magistrates on Prevention of Cruelty to Animals Act, 1960	1. Smti Syeda Sabina Afzal Zinnat, Sub-Divisional Judicial Magistrate (S), No.1, Karmup (M), Guwahati (Assam) 2. Smti Dubori Dutta, Sub-Divisional Judicial Magistrate (S), Karimganj (Assam)
3.	P-1103	24.08.18 – 26.08.18	National Seminar for Principal District and Sessions Judges on Court Administration, Management and ICT	1. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Lakhimpur, North Lakhimpur (Assam) 2. Shri Chandan Das, District and Sessions Judge, Baksa, Mushalpur (Assam)
4.	P-1104	24.08.18 – 26.08.18	Refresher Course for SC / ST (POA) Courts	1. Shri Dipankar Bora, Addl. District and Sessions Judge, FTC, Biswanath Chariali, Sonitpur (Assam) 2. Shri Gote Mega, Addl. District and Sessions Judge, Bomdila (Arunachal Pradesh)

5.	P-1106	31.08.18 – 02.09.18	Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994	1. Smti Juri Dutta, Munsiff-cum-Judicial Magistrate, 1 st Class, Abhayapuri, Bongaigaon (Assam) 2. Smti Monica Missong, Judicial Magistrate, 1 st Class, Dhernaji (Assam)
6.	P-1107	06.09.18 – 12.09.18	National Orientation Programme for Junior Division Judges	1. Smti Dulumoni Das, Munsiff No.1, Nalbari (Assam) 2. Shri Surajit Das, Munsiff, Bongaigaon (Assam)
7.	P-1108	07.09.18 – 09.09.18	Workshop for Additional District Judges	1. Smti Roushan Ara Rahman, Addl. District and Sessions Judge, Nagaon (Assam) 2. Smti Barnali Mahanta, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati (Assam)
8.	P-1110	14.09.18 – 16.09.18	National Seminar for Principal District and Sessions Judges on Constitutional and Administrative Law	1. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu (Arunachal Pradesh) 2. Smti Nino Iralu, District and Sessions Judge, Wokha (Nagaland)
9.	P-1111	14.09.18 – 16.09.18	Refresher Course for POCSO Courts	1. Smti Sabnam Choudhury, Addl. District and Sessions Judge, FTC, Nagaon (Assam) 2. Smti Moushumi De, Addl. District and Sessions Judge, FTC, Rangia (Assam)
10.	P-1112	21.09.18 – 23.09.18	Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015	1. Shri Sundeep Kashyap Das, Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati (Assam) 2. Shri Devabrata Kalita, Judicial Magistrate, 1 st Class, Kamrup, Amingaon (Assam)

The Officers are to attend their respective programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VI)/2010/4609 - 4643/A dated 06.08.2018

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / She is requested to inform the nominated officer(s) of his / her State accordingly.**
11. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Dhubri / Tinsukia / Karimganj / Lakhimpur, North Lakhimpur / Baksa, Mushalpur / Sonitpur / Bongaigaon / Dhemaji / Nalbari / Nagaon / Kamrup, Amingaon. **He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**
12. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Lakhimpur, North Lakhimpur
13. Shri Chandan Das, District and Sessions Judge, Baksa, Mushalpur
14. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu
15. Smti Nino Iralu, District and Sessions Judge, Wokha
16. Smti Sabnam Choudhury, Addl. District and Sessions Judge, FTC, Nagaon
17. Shri Jogeswar Bora, Addl. District and Sessions Judge, Dhubri
18. Smti Roushan Ara Rahman, Addl. District and Sessions Judge, Nagaon
19. Shri Utpal Rajkhowa, Addl. District and Sessions Judge, FTC, Margherita
20. Shri Dipankar Bora, Addl. District and Sessions Judge, FTC, Biswanath Chariali
21. Smti Moushumi De, Addl. District and Sessions Judge, FTC, Rangia
22. Smti Barnali Mahanta, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati
23. Shri Gote Mega, Addl. District and Sessions Judge, Bomdila
24. Smti Syeda Sabina Afzal Zinnat, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
25. Smti Dubori Dutta, Sub-Divisional Judicial Magistrate (S), Karimganj.
26. Smti Juri Dutta, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri
27. Smti Monica Missong, Judicial Magistrate, 1st Class, Dhemaji
28. Smti Dulumoni Das, Munsiff No.1, Nalbari
29. Shri Surajit Das, Munsiff, Bongaigaon
30. Shri Sundeep Kashyap Das, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
31. Shri Devabrata Kalita, Judicial Magistrate, 1st Class, Kamrup, Amingaon

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fee (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

32. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
33. The Administrative Officer, Judicial Academy, Assam.
34. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
35. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

6.8.18
Registrar (Judicial)
06.08.18